

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
~~SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL~~

APPLICATION NUMBER :
PETITION NUMBER : TCP/41/2016
NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another
NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Sai Vihari
N. Chin' Vishnu

Counsel for
Pr

Sai Vil

(2) Chandramouli Prabakar

Counsel for
Respondents 1-10

Chandramouli

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on **11.12.2017 at 10.30 A.M.**

-sel-

MEMBER (JUDICIAL)

ghk